

ITEM NO.62

COURT NO.16

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No.114/2014

COMMON CAUSE

Petitioner

VERSUS

UNION OF INDIA & ORS.

Respondent

(I.A. No.113818/2023-APPROPRIATE ORDERS/DIRECTIONS and I.A. No. 113817/2023-INTERVENTION/IMPLEADMENT)

NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST

MR. HARISH N. SALVE, SR. ADVOCATE (A.C.)
MS. APARAJITA SINGH, SR. ADVOCATE (A.C.),
MR. A.D.N. RAO, SR. ADVOCATE (A.C.)
MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)
MR. PRASHANT BHUSHAN, Adv.
MR. GURMEET SINGH MAKKER, Adv.
MS. KIRTI R. MISHRA, Adv.
MR. NAVEEN KR., Adv.

Date : 14-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, Adv.
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For Respondent(s) Mr. Mukesh Kumar Maroria, AOR
Mr. Vikramjeet Banerjee, A.S.G.
Ms. Priyadarshini Priya, Adv.
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Mr. Apoorv Kurup, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Mr. S. N. Terdal, AOR

Mr. Mukul Kumar, AOR
Mr. Balaji Srinivasan, AOR

Mr. Naveen Kumar, AOR
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Ms. Aprajita Bhardwaj, Adv.
Mr. Nitesh Bhandari, Adv.
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Mr. Maitreya, Adv.
Mr. Aditya Kumar Singh, Adv.
Mr. Aditya Goyal, Adv.
Mr. Ujjawal Kr. Rai, Adv.
Ms. Esha Kumar, Adv.
Mr. Utkarsh Chandra, Adv.
M/S. Karanjawala & Co., AOR

Mr. Raj Kumar Mehta, AOR

Mr. Shibashish Misra, AOR

Mr. B. Krishna Prasad, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. Sunil Kumar Jain, AOR

Ms. Movita, AOR

Mr. E. C. Agrawala, AOR

M/S. Aura & Co., AOR

Mrs. Kirti Renu Mishra, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Gaurav Kejriwal, AOR

Mr. Sunil Dogra, Adv.

Mr. Vivek Vishnoi, Adv.

Mr. Abhishek Sharma, AOR

M/S. Khaitan & Co., AOR

Mr. Ramendra Mohan Patnaik, AOR

Mr. Himinder Lal, AOR

Ms. Aishwarya Bhati, A.S.G.

Mr. Gurmeet Singh Makker, AOR

Ms. Saudamini Sharma, Adv.

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Mr. Maitreya, Adv.
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Mr. Utkarsh Chandra, Adv.

Mr. Hitendra Nath Rath, AOR

M/S. Aura & Co., AOR

Mr. Sandeep Devashish Das, AOR

M/S. Khaitan & Co., AOR

Mr. Ronak Karanpuria, AOR

Mr. Prashant Singh, AOR
Mrs. Prerna Dhall, Adv.
Mr. Piyush Yadav, Adv.
Ms. Akanksha Singh, Adv.

Mr. Nagendra Kasana, AOR

Mr. Shrey Kapoor, AOR

Mr. Gaurav Khanna, AOR
Ms. Natasha Sahrawat, Adv.

Mr. Dhananjaya Mishra, AOR

Mr. Shovan Mishra, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Preshit Vilas Surshe, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List I.A. No.113818/2023 and I.A. No.113817/2023 along with
I.A. No.42571/2023 on 20th November, 2024.

**(RASHMI DHYANI PANT)
COURT MASTER (SH)**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**